गोरखपुर सरकारी रेलवे थाने में एक मामला दर्ज कर लिया गया है, जिसकी जांच की जा रही है ।

ttTHE MINISTER OF STATE IN THK MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Three.

(b) Yes Sir.

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(c) As a result of some disturbances in the city of Gorakhpur, a riotous mob attacked a train when it stopped neai the Outer Signal of Domingarh between Domingarh and Gorakhpur due to chain pulling. They dragged out 2 passengers from the train, assaulted them and killed them. One more passenger who got down at Domingarh station earlier was also beaten and killed by the mob. The police reached the scene of occurrence immediately and arrested 97 persons in this connection on suspicion. A case has been registered uls 148|302 IPC at Government Railway Police Station, Gorakhpur, which is under investigation].

भारतीय रेलों पर दुर्घटनाएं

- 104. श्रीमती सीता युद्धवीर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) मई ग्रौर जून, 1965 के महीनों में भारतीय रेलों पर कितनी दुर्घटनायें हुई;
- (ख) इन दुर्घटनाओं में कुल कितने कोगों की मत्य हुई ; ग्रीर
- (ग) इन दुर्घटनाओं के कारण रेलवेको कितनी ह नि हुई ?

f [ACCIDENTS ON INDIAN RAILWAYS

- *104. SHRIMATI SEETA YUDHVIR: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of train accidents on the Indian Railways during the months of May and June, 1965;

(b) the total number of person* killed in these accidents; and

to Questions

(c) the extent of loss suffered by the Railways as a result of these accident]?

रेल मंत्रालय में उपमंत्री (श्री शाम नाथ):

(क) मई ब्रौर जून, 1965 में भारतीय रेजों पर टक्कर लगने, पटरीसे उतरने, समपारों पर सड़क-यातायात से गाड़ियों के टकराने और गाड़ियों में ब्राग लगने की 218 गाड़ी-दुर्बटनाएं हुई ।

(ख) ग्रटठाईस।

(ग) रेल सम्पश्चि को लगभा
 9,62,000 रुपये की हानि होने का अनुमान

t[THE DEPUTY MINISTER IN TUB MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) There were 218 train accidents in the categories of collisions, derailments, trains running into road traffic at level crossings and fires in trains on the Indian Govern-msnt Railways during May and June, 1965

- (b) Twenty-eight.
- (c) The cost of damage to Railway property was assessed at approximately Rs. 9,62,000].

PENSIONS CASES OF RAILWAY EMPLOYEES

- ♦105. SHRI U. S. PATIL: Will the Minister of RAILWAYS be pleased t> state;
- (a) the number of employees who retired in each D vision of the various zones of the Railways during 1he years 1962-63, 1963-64, and 1964-65;
- (b) the number of cases of pensions which were pending in each Division during the same period; and
- (c) how long will it take to finalise those cases?

t[] English translation.

THE MINISTER OF STATE m THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) to (c) Information is being collected and will be placed on the Table of the Sabha.

JANATA TRAIN BETWEEN JAMNAGAB AND BOMBAY

- •106. SHRI J. H. JOSHI; Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Janata train running between Jamnagar, Rajkot and Bombay is being discontinued; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) Presumably, the reference is to the metre gauge Janata Express trains running between Okha and Mehsana *via* Jamnagar, Rajkot and Viramgam and the broad gauge Janata Express trains running between Viramgam and Ahmedabad linking at Ahmeda-

bad the Bombay-Ahmedabad Janat* Express and at Viramgam the metre gauge Okha-Mehsana Janata Express* There is no proposal to discontinue there services.

MANUFACTURE OF TRACTORS AND POWER TILLERS

C Shri K. C. BAGHEL: 10 • \ Shri R. S. KHANDEKAR:

Will the Minister of INDUSTRY AH» SUPPLY be pleased to state:

- (a) the number and names *ot* State Governments and State Industrial Corporation, who have applied for grant of licences for the manufacture of tractors and power tillers during the Third Plan period; and
- (b) how many and to whom such licences have so far been issued?

THE DEPUTY MINISTER IN THM MINISRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) A statement is placed on the Table of the House.

STATEMENT

Names of State Governments and State Industrial Corporations who applied for the grant of industrial licence for the granufacture of tractors and power tillers during the Third Plan Peiod.

Name of Govt./State Industrial Corporation	Item applied for ma- nufacture	Whether licence granted or not
Industrial Development Corpora- tion of Orissa, Bhuvaneswar.	Power Tillers	A letter of intent has already been issued.
Director of Industries, Punjab .	(i) Power Tillers	A letter of intent is likely so be issued shortly.
	(ii) Tractors	Licence not granted.
U.P. Stat Industrial Corporation, Kanpur.	Power Tillers	A letter of intent is likely to be issued shortly.
Director Industries, Madhya Pra- desh.	Tractors	Licence not granted.